asdes Sheet Restoration Appen 60/80 TA 1139/86 9.4.90 Hondk-Agrawal Fin / Honk. ObeyyaAm. Home is present for the applicant. Sin Sinha is present frette sespondent. Adjo k 21.5.90 for Honk Haman Am) Hant. P. Sharmarm 09.790 for orders. 91740 Hon. K. Noeth, Vc/Hn. K. J. Roman, Am Not reached adj to 10/9/90 for order, Hon. D.K. Agrawal, J.M. Hon. K. Obayya, A.M. Restoration Appln. No. 60/90 taken appears for the applicant. This application is for recalling the order dated 16.1.90 passed in TA No. 1139/86. On a perusal of the original record we find that on 16.1.90 a Bench of this Tribunal passed an order for return of certain documents to the learned counsel for the respondents with a direction that the office shall make an inventory of the documents so returned and a further direction to the respondents to produce the documents as and when required. In our opinion the said order need not be recalled. The application for restoration is, therefore, rejected on merits. De

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the suit was dismissed for want of prosecution. The said application, dated 17.1.90, is not available on record. However, assuming that such an application was put, we have no hesitation to say that there is no ground to set aside the order dated 27.3.87 particularly because the delay in filing the application has not been explained. No affidavit has been filed explaining the delay. Therefore, we do not find it proper to restore the Suit to its original number.

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